COURT NO. 29 HON'BLE MS.JUSTICE SHALINDER KAUR

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AT 10:30 AM

1 BAIL APPLN. 3017/2024, CRL.M.A. 25331/2024

CHHALIMUDDINPetitioner

Through: Ms. Dolly Sharma, Adv.

versus

STATE NCT OF DELHIRespondent

Through: Ms. Meenakshi Dahiya, APP for State.

SI Chandra Shekhar, Anti Narcotics Squad

(West)

Mr. Tarannum Khan, Adv. for the

complainant.

2 BAIL APPLN. 1002/2024

PADMA TIWARIPetitioner

Through: Mr. Ankit Aggarwal, Adv.

versus

STATERespondent

Through: Ms. Meenakshi Dahiya, APP with Insp.

Sanjay Kumar and Insp. Rajeev, PS Kishan

Garh

Mr. Sharad Malhotra, Adv. for complainant.

HIGH COURT OF DELHI DATED -31.03.2025 REGISTRAR (LISTING)